

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 417

IA/3957/ND/2023, IA/4197/ND/2022, IA/5225/ND/2022,  
IA/6538/ND/2023 in IB/67/ND/2022

**IN THE MATTER OF:**

Yadubir Singh Sajwan	...	Applicant
Versus		
Som Resorts Private Limited	...	Respondent

**Under Section 7 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the ex-Directors	: Mr. Piyush Gautam, Adv.
For the RP	: Mr. Sandeep Bajaj, Mr. Mayank Bayani, Ad. Mr. Rabindra Kumar Mintri, RP8

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the applicant and Learned Counsel for the respondent are present physically. List this matter on 21.08.2024 along with remaining IAs.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**